

# **NATIONAL LOK ADALAT**

**24<sup>th</sup> Day of July, 2021**

**BENCH 1**

**The Hon'ble Justice Sabyasachi Bhattacharyya**

**Mr. Pratik Kumar Bhattacharyya, Learned Advocate**

**Court Room No: 5**

<b>SL. NO.</b>	<b>CASE NO.</b>	<b>NAME OF THE PARTIES</b>
1.	FMA 500/02	Padmabati Sahoo Vs. New India Assurance Co. Ltd.
2.	FMAT 2714/08	Sonali Das & Ors. Vs. New India Assurance Co. Ltd.
3.	FMA 85/02 FMAT 2147/01	Smt. Kariya Devi & Anr. Vs. New India Assurance Co. Ltd.
4.	FMAT 75/18	Smt. Pratima Singha & Ors. Vs. New India Assurance Co. Ltd.
5.	FMAT 1236/10	Smt. Sathi Das & Ors. Vs. New India Assurance Co. Ltd.
6.	FMA 1442/14 FMAT 928/13	Smt. Sova Devi Vs. New India Assurance Co. Ltd.
7.	FMA 455/13 FMAT 1148/12	Ajoy Ojha Vs. New India Assurance Co. Ltd.
8.	FMA 322/11 FMAT 539 /10	Tansura Sekh & Ors. Vs. New India Assurance Co. Ltd.
9.	FMA 3345/15 FMAT 875/15	Minor Kashimira Khatun Vs. New India Assurance Co. Ltd.
10.	FMAT 420/19	Rasmoni Das & Ors. Vs. New India Assurance Co. Ltd. & Anr.
11.	FMAT 1273/14	Bulu Rani Vs. New India Assurance Co. Ltd.
12.	FMA 443/11	New India Assurance Co. Ltd. Vs. Surajit Dhara
13.	FMAT 614/13	New India Assurance Co. Ltd. Vs. Reshmi Devi
14.	FMAT 1629/12	Mahendra D. Madani & Ors. Vs. New India Assurance Co. Ltd. & Anr.
15.	FMAT 341/08	Smt. Anju Sutradhar & Ors. Vs. New India Assurance Co. Ltd. & Anr.
16.	FMAT 1541/12 COT 82/13	New India Assurance Co. Ltd. Vs. Archana Dey & Ors.
17.	FMA 181/21	Sabeda Bibi & Ors. Vs. New India Assurance Co. Ltd. & Anr.
18.	FMAT 1139/18	Minor Pratik Mondal & Ors. Vs. New India Assurance Co. Ltd. & Anr.
19.	FMA 222/21	Smt. Angur Kundu & Ors. Vs. New India Assurance Co. Ltd. & Anr.
20.	FMAT 128/20	Koyela Nandi & Ors. Vs. New India Assurance Co. Ltd.
21.	FMAT 803/17	New India Assurance Co. Ltd. Vs. Rupali Ghosh & Ors.
22.	FMA 927/12	Shankar Prasad Ghosh Vs. New India Assurance Co. Ltd.
23.	FMAT 722/18	Shanti Devi & Ors. Vs. New India Assurance Co. Ltd. & Ors
24.	FMAT 545/17	Ajeda Bibi & Anr. Vs. New India Assurance Co. Ltd. &

		Anr.
25.	FMAT 809/18	Hira Bauri Vs. New India Assurance Co. Ltd.
26.	FMAT 502/20	Rekha Gope Vs. New India Assurance Co. Ltd.
27.	FMAT 21/18 COT 25/19	New India Assurance Co. Ltd. Vs. Konika Bala
28.	FMAT 553/12	New India Vs. Bokul Kesh
29.	FMA 178/12	New India Vs. Tuni Sarkar
30.	FMA 434/10	New India Vs. Kalpana Bose
31.	FMAT 228/20	New India Vs. Sandhya RAni Nayek
32.	FMA 630/12	New India Vs. Jharna Denki
33.	FMAT 1273/13	Sabita Samanta Vs. New India
34.	FMAT 242/09	New India Vs. Bandana Ghatak
35.	FMA 63/12	New India Vs. Kartick Purkait
36.	FMAT 961/12	New India Vs. Ajay Bhattacharyya
37.	FMAT 994/12	New India Vs. Tridib Bhattacharyya
38.	FMAT 207/10	New India Vs. Dipak Ranjan Das
39.	FMA 785/11 FMAT 618/10	Md. Abdul Sahid Vs. New India Assurance Co. Ltd.
40.	FMA 169/11 FMAT 1041/10	Smt. Rekha Ghosh & Ors. Vs. New India Assurance Co. Ltd.
41.	FMAT 1360/17	Jhulan Ghosh & Anr. Vs. New India Assurance Co. Ltd. & Anr.
42.	FMAT 236/18	Deborati Tikadar & Ors. Vs. New India Assurance Co. Ltd. & Anr.
43.	FMA 1381/13	Mintu Dutta Vs. New India Assurance Co. Ltd.
44.	FMAT 721/18	Prem Kumar Paswan Vs. New India Assurance Co. Ltd.
45.	FMAT 590/14	Manika Chatterjee & Ors. Vs. New India Assurance Co. Ltd. & Anr.
46.	FMAT 1066/12	Smt. Rakhi Chakraborty & Anr. Vs. New India Assurance Co. Ltd. & Anr.
47.	FMAT 1117/16	Basanti Dikpati & Ors. Vs. New India Assurance Co. Ltd. & Anr.
48.	FMAT 1085/17	Gopal Chatterjee Vs. New India Assurance Co. Ltd. & Anr.
49.	FMAT 48/16	Rital Paul & Ors. Vs. New India Assurance Co. Ltd. & Anr.
50.	FMAT 1087/16	Smt Amita Roy Vs. New India Assurance Co. Ltd. & Ors.
51.	FMAT 1462/12	Ranjit Sarkar & Anr. Vs. New India Assurance Co. Ltd. & Anr.
52.	FMAT 46/12	New India Assurance Co. Ltd. Vs. Kadambala Mondal & Anr.
53.	FMA 964/13	New India Assurance Co. Ltd. Vs. Saswati Chatterjee & Ors.
54.	FMA 1534/08	New India Assurance Co. Ltd. Vs. Taruni Devi & Ors.
55.	FMA 1274/08	New India Assurance Co. Ltd. Vs. Nibedita Sur & Ors.
56.	FMA 427/12	New India Assurance Co. Ltd. Vs. Aktarun Khatoon & Ors.
57.	FMA 532/2011	New India Assurance Co. Ltd. Vs. Nazma Bibi & Ors.